

Nixon has ordered the entrances to North Vietnamese ports to be mined to keep weapons and supplies from what he called, 'international outlaws'. Mr. Nixon has said that the U. S. forces have been directed to take appropriate measures to interdict delivery of supplies by sea. He said that rail and other lines of supply would be cut off while air and naval strikes continued. This is a very serious matter, Sir. I want to draw the attention of the House that unless we exert, unless the Government of India exerts, it might lead to a third world war.

SHRI S. M. BANERJEE (Kanpur): I only request that the Prime Minister may make a statement tomorrow. President Nixon, I am sure, is the greatest criminal of the world. He is doing whatever he likes. How can that be tolerated?

MR. SPEAKER: He is Head of a State. You must avoid saying this. You can criticise his policies, but must avoid this. (*Interruption*)

SHRI INDRAJIT GUPTA (Alipore): It has been accepted by everybody that anything which escalates, anything which tends to aggravate, is a matter of concern for us. (*Interruption*).

SHRI JYOTIRMOY BOSU: It is also said that entrances to the ports of North Vietnam are being mined commencing 0900 hrs. Saigon time on May 9, and the mines are said to activate automatically beginning 1800 hrs. Saigon time on May 11. You will feel the alarm soon.

SHRI S. M. BANERJEE: Kindly direct them to make a statement tomorrow. The Minister of Parliamentary Affairs is here. Let him speak. (*Interruption*)

MR. SPEAKER: I will be sending your views to her.

THE MINISTER OF PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR): Is Government called upon to comment on everything that is happening in the world? (*Interruption*) We are concerned about it.

12 40 hrs.

PAPERS LAID ON THE TABLE

MEDICAL TERMINATION OF PREGNANCY RULES, 1972

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI A. K. KISHU): On behalf of Shri Uma Shankar Dixit I beg to lay on the Table a copy of the Medical Termination of Pregnancy Rules, 1972 (Hindi and English versions) published in Notification No. G. S. R. 286 in Gazette of India dated the 11th March, 1972, under sub-section (3) of section 6 of the Medical Termination of Pregnancy Act, 1972. [Placed in Library See No. LT-1958/72]

STATEMENT RE DERAILMENT OF A RAILWAY TRAIN BETWEEN CHAKRIAPPALLI AND PENUKONDA STATIONS, RAILWAY PROTECTION FORCE (AMENDMENT) RULES ETC.

THE MINISTER OF RAILWAYS (SHRI K. HANUMANTHAIYA): I beg to lay on the Table—

- (1) A statement regarding derailment of train No. 223 UP Mysore-Hubli Passenger between Chakriappalli and Penukonda stations of the Southern Railway on the 26th April, 1972. [Placed in Library See No. LT 1959/72]
- (2) (i) A copy of the Railway Protection Force (Amendment) Rules, 1971 (Hindi and English versions) published in Notification No. G. S. R. 1813 in Gazette of India dated the 27th October, 1971, under sub-

[Shri K. Hanumanthaiya]
section (3) of section 21 of the
Railway Protection Force
Act 1957.

- (ii) A statement (Hindi and English versions) showing reasons for delay in laying the above Notification

[Placed in Library See No. IT 1960/72]

SHRI JYOTIRMOY BOSU (Diamond Harbour) I have submitted a note about Mr Hanumanthaiya's statement that the number of train accidents this year upto the end of February showed a marked increase

MR SPEAKER You can not raise these things when Papers are laid

SHRI JYOTIRMOY BOSU Would he clarify that point ?

MR SPEAKER Papers are laid with prior permission

SHRI JYOTIRMOY BOSU . I sought your permission

MR SPEAKER No discussion please

SHRI JYOTIRMOY BOSU In my notice I have sought a clarification as to what is the reason for the marked increase in the train accidents this year

MR SPEAKER You can ask a question, but don't raise it when Papers are being laid

LAW COMMISSION REPORT ON OFFENCES AGAINST THE NATIONAL SECURITY

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI NITIRAJ SINGH CHAUDHARY): I beg to lay on the Table a copy of the Forty-Third Report of the Law Commis-

sion on offences against the national security. [Placed in Library. See No. LT—1961/72]

STATEMENT ETC ON LIMA MEETING OF GROUP OF '77'

SHRI L N MISHRA : I beg to lay on the Table a statement (Hindi version) on the Lima Meeting of the Group of '77' along with a copy of the Declaration, Principles and the Lima Programme of Action [Placed in Library See No LT—1962/72.]

NOTIFICATION RE MANAGEMENT OF SHRI BHARATHI MILLS LTD., PONDICHERRY AND REVIEW AND ANNUAL REPORT OF NATIONAL TEXTILE CORPORATION LTD., NEW DELHI

THE MINISTER OF FOREIGN TRADE (SHRI I N MISHRA) On behalf of Shri A C George, I beg to lay on the Table—

- (1) A copy of Notification No. S. O 304(E) (Hindi and English versions) published in Gazette of India dated the 20th April, 1972 regarding management of the Sri Bharathi Mills Limited, Pondicherry, under sub-section (2) of section 18A of the Industries (Development and Regulation) Act, 1951. [Placed in Library See No LT—1968/72]
- (2) A copy each of the following Papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act 1956 —
 - (i) Review by the Government on the working of the National Textile Corporation Limited, New Delhi, for the year 1970-71